

From:

Mohammad Shakir
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(5)/2//2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

**The Principal,
Central Academy for State Forest Service,
Dehradun-248006**

*Sub:- Regarding nomination of 08 (eight) Judicial Officers including faculty members of the Judicial Academy for attending the two days **online training** Course on “Role of Judiciary in Forest and Wildlife” scheduled to be held on 9th & 10th February, 2022 by CASFOS, Dehradun.*

Ref:- Your Letter bearing F. No. 4-110/TRG.II/OS/CASFOS/2021-22/3706-3 4 dated 12.01.2022.

Sir,

With reference to your letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate 8 (eight) Judicial Officers including faculty members of the Judicial Academy for attending the two days online training Course on “**Role of Judiciary in Forest and Wildlife**” scheduled to be held on **9th & 10th February, 2022** by , the details of which are as follows:-

Sl. No.	Nominated Judicial Officers	Mobile No.	e-mail ID
1.	Sri Rajesh Kumar Vaish. Special Secretary, Cabinet (Vigilance) Department, Ranchi	9798559437	rkv51655@gmail.com
2.	Sri Sunil Kumar Singh No.1, Presiding Officer, State Transport Appellate Tribunal, Ranchi	9162752916	sksinghdj64@gmail.com
3.	Sri Kamal Kumar Srivastava, Addl. Legal Remembrancer, Law (J) Department, Ranchi	8340313123	kamalsrivastava.1311@gmail.com
4.	Sri Rajesh Kumar No.1, Addl. Director-I- cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi	7991102108	jmrajesh1972@gmail.com
5.	Sri Onkar Nath Choudhary, Addl. Director-II-cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi	9431188873	onky1731@gmail.com
6.	Sri Bipin Bihari Gautam, Addl. Legal Remembrancer, Law (J) Department, Ranchi	9431176083	gautam.jjs@gmail.com
7.	Sri Sunil Dutta Dwivedi, Under Secretary-cum-Dy. L.R. Law (J) Department, Ranchi	9431967957	sddllm@gmail.com
8.	Sri Achhat Srivastava, Administrative Officer, Judicial Academy Jharkhand, Ranchi	8004488250	achhatsrivastava1811@gmail.com

This is for your information and needful.

Yours faithfully,

Sd/- Mohammad Shakir
Registrar General

Memo No. 334 /Apptt.

Dated Ranchi the 04/02/2022

Copy forwarded to Sri Abhilash Damodaran, IFS, Course Director, Central Academy for State Forest Service (CASFOS), Dehradun for information and needful/ Sri Rajesh Kumar Vaish, Special Secretary, Cabinet (Vigilance) Department, Ranchi, Sri Sunil Kumar Singh No.1, Presiding Officer, State Transport Appellate Tribunal, Ranchi, Sri Kamal Kumar Srivastava, Addl. Legal Remembrancer, Law (J) Department, Ranchi, Sri Rajesh Kumar No. 1, Addl. Director-I-cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi, Sri Onkar Nath Choudhary, Additional Director-II-cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi, Sri Bipin Bihari Gautam, Addl. Legal Remembrancer, Law (J) Department, Ranchi, Sri Sunil Dutta Dwivedi, Under Secretary-cum-Dy. L.R. Law (J) Department, Ranchi & Sri Achhat Srivastava, Administrative Officer, Judicial Academy Jharkhand, Ranchi along with copy of the Course flyer having **details of the Course, tentative schedule and registration link** for information and necessary permission to attend the two days online training Course / the Director, Judicial Academy Jharkhand, Ranchi for information & needful with reference to his letter No. 1254/JAJ dated 24.01.2022 / the Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Ranchi for information and needful / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar General